

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 9013 OF 2020**

Petitioner:-

1. Mannanam Service Co-operative Bank Ltd
No.3647,Mannanam P.O, Kottayam-686561
Represented by its Secretary –Aby Jacob
2. Kumarakom Regional Service Co-operative Bank Ltd
No.315, Kumarakom P.O, Kottayam District-686563
Represented by its Secretary-Rajmohan K.N
3. Chengalam Service Co-operative Bnak Ltd
No.K.253, Chengalam P.O, Kottayam -686585
Representd by its Secretary-in- charge- Joji. E. Nirappel
4. Kumarakom Service Co-operative Bank Ltd
No.2298, Kumarakom P.O , Kottayam-686563
Represented by its Secretary –Thomas Mani
5. Kanjiramattom Service Co-operative Bank Ltd
No.1109, Kalloorkulam P.O ,Kanjiramattom,
Kottayam-686503 Represented by its Secretary –Shaji jose
6. Akalakkunam Village Sevice Co-operative bank Ltd
No.3857, Moozhoor, P.O Kottayam-686503
Represented by its Secretary- Tessyamma Abraham
7. Vijayapuram Service Co-operative Bank Ltd
No, 4066, Manarcad P.O Kottayam-686019
Represented by its Secretary – Bindu.P.Scaria
8. Ayarkkunam Service Co-operative Bank Ltd
No.4147,Ayarkunnam P.O, Kottayam-686564
Represented by its Secretary- Elsamma Ullahannan
9. Kangazha Service Co-operative Bank Ltd
No.1145, Kangazha P.O, Pathanadu, Kottayam-686541
Represented by its Secretary –M.N Shaji

10. Peroor Service Co-operative Bank Ltd
No.76, Peroor P.O , Kottayam- 686637
Represented by its Secretary

By Adv. Sri..C. A. JOJO.

Respondent/Respondents:

1. The Principal Chief Commissioner of Income Tax ,
Kerala Region, Ministry Of Finance, Government of India
Central Revenue Building, I.S Press Road, Kochi-682018
2. The Commissioner of Income Tax (TDS)
C.R Building, I.S Press Road, Kochi-682018
3. The Income Tax Officer(TDS)
Income Tax Department, Public Library Building,
Sastri Road, Kottayam-686001
4. The Kerala State Co-operative Bank Ltd
Post Box No.140, Kottayam District Office,
Kottayam -686001
5. The Registrar Of Co-operative Societies ,
Jawahar Sahakarana Bhavan,
D.P.I Junction , Thycaud P.O
Thiruvananthapuram-695014

By

Government Pleader
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Standing Counsel for Income Tax takes notice for respondents 1 to 3. Government Pleader takes notice for the 5th respondent. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Exts.P1 to P10 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

- ExExhibit-P1** -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P2 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P3 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P4 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P5 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P6 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P7 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
EEExhibit-P8 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P9 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner
ExExhibit-P10 -True copy of the Notice dated 9.3.2020 issued by the 4th respondent bank to the 1st Petitioner